

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3412

ANSWERED ON:10.12.2009

ALLOCATION OF OIL FIELDS TO PUBLIC PRIVATE SECTOR

Hegde Shri Anant Kumar;Singh Shri Rajiv Ranjan (Lalan)

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

:

- (a) whether the oil fields allotted to public and private sector companies for oil exploration are still not producing oil;
- (b) if so, the number of oil fields allotted to public and private sector companies and where the production of oil is being produced as per the terms and conditions;
- (c) whether these companies have been penalized for violating the terms and conditions;
- (d) if so, the details of penalties;
- (e) whether the responsibility for the financial loss being incurred due to low production of oil in the country; and
- (f) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) and (b) Total 24 oil fields were awarded under Small & Medium sized Field rounds. Out of these, one small size field has been relinquished and oil production is yet to start from two small sized fields. Oil is being produced for the remaining 21 fields under Private / Joint Ventures.

(c) to (f) Does not arise as no Production Sharing Contract (PSC) term has been violated.